

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
POGGENAMP NAGARSHETH POWERTRONICS PRIVATE LIMITED****RELEVANT PARTICULARS**

1. Name of Corporate Debtor	POGGENAMP NAGARSHETH POWERTRONICS PRIVATE LIMITED
2. Date of incorporation of Corporate Debtor	08/06/1992
3. Authority under which Corporate Debtor is incorporated / registered	Roc-Ahmedabad
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72200GJ1992PTC017786
5. Address of the registered office and principal office (if any) of corporate debtor	C-1/B 4402 PH – IV GIDC Estate, Vatva, Ahmedabad, Gujarat- 382445 AND 205, 207, 2nd Floor, Mauryansh Elanza, Shyamal Cross Road, Satellite, Ahmedabad, Gujarat – 380 015
6. Insolvency commencement date in respect of corporate debtor	22/01/2020 (Certified copy of order received on 24/01/2020)
7. Estimated date of closure of insolvency resolution process	19/07/2020
8. Name and Registration number of the insolvency professional acting as interim resolution professional	SACHIN DINKAR BHATTBHATT Reg. No.: IBBI/IPA-003/IP-N000138/2017-2018/11514
9. Address & email of the interim resolution professional, as registered with the board	Address : A-103, Yogiraj Villa 2, Behind ISCON Heights, Kunal Cross Roads, Gotri- Laxmipura Road, Gotri, Vadodara, Gujarat Email: sachin.bhattbhatt@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address : 212, Atlantis K 10, B Tower, Opp Honest Restaurant, Near Genda Circle, Sarabhai Road, Vadodara – 390 007, Gujarat Email: sachin.bhattbhatt@gmail.com
11. Last date for submission of claims	06/02/2020
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13. Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	1. N.A. 2. N.A. 3. N.A.
14. (a) Relevant forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **POGGENAMP NAGARSHETH POWERTRONICS PRIVATE LIMITED** on 22/01/2020 (Certified Copy of order received on 24/01/2020).

The creditors of **POGGENAMP NAGARSHETH POWERTRONICS PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **06 FEBRUARY 2020**, to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 25/01/2020

Place: Ahmedabad

Name and Signature of Interim Resolution Professional : **SACHIN DINKAR BHATTBHATT**
Reg. No.: IBBI/IPA-003/IP-N000138/2017-2018/11514

SACHIN BHATTBHATT
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Sachin Bhattbhatt
25/01/2020